

**OPENING BALANCE, INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES IN
THE HIGH COURT AND SUBORDINATE COURTS OF MANIPUR FOR THE MONTH OF
APRIL, 2018**

HIGH COURT OF MANIPUR

Opening Balance			Institution during the month			Disposal during the month			Closing balance at the end of the month		
Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
3605	185	3790	127	8	135	120	8	128	3612	185	3797

Disposal of cases which are more than 5 years old during the month			Pendency of cases which are more than 5 years old at the end of the month			Disposal of cases which are more than 10 years old during the month			Pendency of cases which are more than 10 years old at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
2	0	2	465	28	493	3	0	3	99	0	99

SUBORDINATE COURTS OF MANIPUR

Opening Balance			Institution during the month			Disposal during the month			Closing balance at the end of the month		
Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
3567	3265	6832	157	195	352	196	204	400	3528	3256	6784

Disposal of cases which are more than 5 years old during the month			Pendency of cases which are more than 5 years old at the end of the month			Disposal of cases which are more than 10 years old during the month			Pendency of cases which are more than 10 years old at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
28	6	34	756	217	973	1	3	4	120	374	494

SUPERINTENDENT: STATEMENT